

Filing No.8103

Aatur Sk. @ Atur Sk. Vs State of Jharkhand

Name of Advocate:-Raja Ravi Shekhar Singh.

DEFECTS:-

4.C.C of impugned order dt.26.09.18 with A/fee has not been given.However undertaking given by Id. Counsel.

5(e)Original copy of Vak with rqd. Fee has not been given.However undertaking given by Id. Counsel.

9.As per list and comp. Section,D.D of B.A-9407/18(10.04.2019)has not been correctly mentioned at para 2.

9(i)Pagenation certificate by o/c may be corrected at pg 1.

(ii)Pagenation may be corrected at index pg.

(iii)P.S name may be stated in deponent address at affidavit pg.

(iv)A/F of Rs.5 and W.F of Rs.15 is wanting on affidavit pg.(However undertaking given by Id. Counsel).